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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 2

COURT NO. : 1

11.04.2019

O.A./260/650/2014

BALAVADRA TUDU & ANOTHER
-V/S-
INCOME TAX

ITEM NO: 68

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.P.K.Mohanty

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>None for the applicant. No one was present on behalf of the applicant on the last date i.e. 6.3.2019.</p> <p>Mr.P.K.Mohanty, learned counsel for the respondents is present.</p> <p>The OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p> |